

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 07/04/2017

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/04/2017 is circulated for information.

It is worth mentioning that the appeal pendency of 88106 on 01/03/2017 has come down to 87198 as on 01/04/2017.


(Mohinder Singh)
Dy. Registrar(J).

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P.S. to CDR, CESTAT, New Delhi.
4. The Commissioner (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.04.2017.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMEDE	ALLB	CHD	HYD
1988									
1989									
1991									
1993									
1995									
1996									
1997									
1998									
1999									
2000				1	2				
2001				1					
2002					2	1			
2003				1	43	0			
2004	2			23	58	1	3	3	
2005	23	4	1	87	9	13	5	6	5
2006	32	212		218	76	3	52	10	3
2007	260	485		189	230	16	106	121	69
2008	42	738	437	173	382	139	93	296	215
2009	260	861	829	646	694	578	244	410	479
2010	849	1127	581	920	810	1034	461	844	431
2011	880	1001	939	810	966	958	529	664	485
2012	804	1357	921	837	1149	1072	713	577	785
2013	1210	1871	940	1661	1107	1987	439	1019	743
2014	1475	1749	1029	1836	1737	2340	608	1659	897
2015	1207	2032	962	1930	1430	1862	712	881	673
2016	1532	2554	1841	2057	1727	2038	1136	787	1003
2017	498	624	513	682	329	702	173	142	468
OTAL	9074	14615	8993	12072	10751	12744	5274	7419	6256

MONTHLY STATEMENT FOR THE MONTH OF March 2017 AS ON 01.04.2017

MONTHLY STATEMENT FOR THE MONTH OF MARCH 2017 AS ON 31.03.2017																															
OPENING BALANCE								FRESH INSTITUTION								APPEAL RESTORED								RECEIVED FROM OTHER BENCHES							
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY				
DELHI	3597	2050	4078	0	3	9728	176	45	30	70	0	7	152	0	8	9	5	0	0	22	0	40	4	17	0	61	0				
MUMBAI	7094	5085	2509	0	0	14688	15	103	49	118	0	0	270	3	2	5	0	0	0	7	0	0	0	0	0	0	0				
KOLKATA	4255	2013	3002	0	0	9270	100	90	37	70	0	0	197	35	0	0	0	0	0	0	0	0	0	0	0	0	0				
CHENNAI	3642	3259	5153	2	0	12056	84	79	47	95	0	0	221	0	1	0	5	0	0	6	0	0	0	0	0	0	0				
BANGALORE	3032	2098	5528	0	0	10658	60	16	4	74	0	0	94	0	93	37	20	0	0	150	0	26	1	0	0	27	0				
AHMEDABAD	6427	2686	3610	0	0	12723	26	93	107	43	0	0	243	26	46	10	2	0	0	58	0	0	0	0	0	0	0				
ALLAHABAD	2962	570	1796	0	0	5328	34	27	16	12	0	0	55	1	1	0	0	0	1	0	0	0	0	2	0	2	0				
CHANDIGARH	5259	654	1575	0	0	7488	0	35	7	21	0	0	63	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
HYDERABAD	1925	1121	3121	0	0	6167	0	93	23	89	0	0	205	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
TOTAL	38193	19536	30372	2	3	88106	495	581	320	592	0	7	1500	65	151	61	32	0	0	244	0	66	5	67	0	138	0				
TOTAL																															

of the Members is 33 and working strength is 20 as on 01.04.2017

Note :

1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.04.2017

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of March 2017 for 48 no. of days as under.

- Hon'ble Mr. Justice (Dr.) Satish Chandra, President
- Mrs. Archana Wadhwa, Member (Judicial)
- Sh. M.V. Ravindran, Member (Judicial)
- Sh. D.N. Panda, Member (Judicial)
- Sh. Ashok Jindal, Member (Judicial)
- Dr. D. M. Mishra, Member (Judicial)
- Sh. Anil Choudhary, Member (Judicial)
- Sh. S. K. Mohanty, Member (Judicial)
- Sh. Ramesh Nair, Member (Judicial)
- Ms. Sulekha Beevi C.S., Member (Judicial)
- Shri S.S. Garg, Member (Judicial)
- Sh. P. K. Choudhary, Member (Judicial)
- Sh. Ashok Kumar Arya, Member (Technical)
- Sh. B. Ravichandran, Member (Technical)
- Sh. Raju, Member (Technical)

Nil	16 Sh. C.J. Mathews, Member (Technical)	6
6	17 Sh. V. Padmanabhan, Member (Technical)	NIL
Nil	18 Sh. M.M. Damodhar, Member (Technical)	NIL
7	19 Sh. Anil G. Shakkarwar, Member (Technical)	24
Nil	20 Sh. Devender Singh, Member (Technical)	NIL
NIL		
NIL		
NIL		
NIL		
1		
NIL		
1		
1		
2		
NIL		

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE							
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
27	17	92	0	136	0	419	91	243	0	0	753	7	3244	1985	3835	0	10	9074	170
0	0	0	0	0	0	226	53	71	0	0	350	1	6973	5086	2556	0	0	14615	15
0	0	0	0	0	0	146	249	79	0	0	474	3	4199	1801	2993	0	0	8993	132
0	0	0	0	0	0	86	61	64	0	0	211	0	3636	3245	5189	2	0	12072	77
7	14	9	0	30	0	81	40	27	0	0	148	3	3079	2086	5586	0	0	10751	51
0	0	0	0	0	0	196	64	20	0	0	280	9	6370	2739	3635	0	0	12744	43
0	1	13	0	14	0	65	8	25	0	0	98	13	2925	577	1772	0	0	5274	22
1	0	0	0	1	0	105	4	70	0	0	179	0	5188	657	1574	0	0	7419	0
0	0	0	0	0	0	53	10	53	0	0	116	11	1965	1134	3157	0	0	6256	0
35	32	114	0	181	0	1377	580	652	0	0	2609	47	37579	19310	30297	2	10	87198	510


 (Mohinder Singh)
 Dy. Registrar (J)

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of March 2017**

	Opening Balance	Fresh Institution	Disposal	Pendency
DELHI	9728	152	753	9074
MUMBAI	14688	270	350	14615
KOLKATA	9270	197	474	8993
CHENNAI	12056	221	211	12072
BANGALORE	10658	94	148	10751
AHMEDABAD	12723	243	280	12744
ALLAHABAD	5328	55	98	5274
CHANDIGARH	7488	63	179	7419
HYDERABAD	6167	205	116	6256
TOTAL	88106	1500	2609	87198